

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

LOK SABHA

UN-STARRED QUESTION NO. 4226

ANSWERED ON MONDAY, MARCH 22, 2021/ CHAITRA 1, 1943 (SAKA)

REGISTERED COMPANIES

QUESTION

4226. SHRI RAJENDRA AGRAWAL:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) the number of new companies registered in the country in the current fiscal year;**
- (b) the number of companies closed in the country during the said period; and**
- (c) the increase/decrease in revenue to profit ratio of the companies as per the MCA21 database?**

ANSWER

THE MINISTER OF STATE FOR

FINANCE AND CORPORATE AFFAIRS

(SHRI ANURAG SINGH THAKUR)

वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अनुराग सिंह ठाकुर)

- (a): 1,38,051 number of new companies registered in the current from April 2020 to February 2021.**
- (b): 10,113 number of Companies have been struck off by invoking the Provisions of section 248 of the Companies Act, 2013 from April 2020 to February 2021.**
- (c): The financial statements are filed with Ministry of Corporate Affairs for the statutory compliances to maintain the registry for public inspection and all documents are available at www.mca.gov.in. The financial statements are kept as filed and the financial ratios, like revenue to profit is not calculated. The number of filings may be different from year to year due to delays/ defaults in filing. Thus such financial ratios across the whole universe of filings are not comparable.**
